

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**L.P.A. No. 140 of 2020**

M/s. BMC Metal Cast Ltd... .. Appellant

Versus

Jharkhand Urja Vikas Nigam Limited and others ... Respondents

**With**

**L.P.A. No. 143 of 2020**

M/s. B.M.C. Metal Cast Ltd... .. Appellant

Versus

Jharkhand Urja Vikas Nigam Limited and others ... Respondents

-----  
**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

-----  
For the Appellants (in both cases): Mr. M.S. Mittal (Senior Advocate)  
For the Respondents (in both cases): Mr. Mukesh Kumar Sinha, Advocate

-----  
**Oral Order**  
**05/Dated: 09.07.2020**

As prayed on behalf of the respondents, put up on 23.07.2020  
by way of last indulgence.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**